

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH, (COURT-II)

Item No. 248
185/241/ND/18

IN THE MATTER OF:

M/s Ajay Kumar Singal

... Applicant/Petitioner

Versus

M/s. Pinkku Chits Pvt. & Ors.

... Respondent

Under Section: 241

Order delivered on 19.01.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)


PRESENTS:

For Applicant :

For Respondent :

ORDER

Renotify this case on 22.03.2021


(T.S SINGH)
COURT OFFICER